

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**23. IA 1022/2022 IA 1289/2022 IA 2631/2022 IA 2513/2022 in
C.P. (IB)/4271(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- Mr. Jitendra Palande Vs. Sanjay
Kakade Suspended Director of Kakade
Developers Private Limited
IA 2349/2022 Chandrakant Boda Vs.
Jitendra Palande
IA 2631/2022 Mr. Jitendra Palande
Vs. Global Enterprises Through Its
Partner Mr. Jasprit Singh Rajpal
IA 2513/2022 Bizzicon Business
Premises Co-Op Society Ltd Vs.
Kadade Developers Pvt Ltd
IN THE MATTERS OF
Esel Infraprojects Ltd.
V/s
Kakade Developers Private Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1022 of 2022:- Counsel, Rohan Agarwal a/w Pawan Kulkarni appeared for the Liquidator, Counsel, Devanshi Sethi appeared for the Respondent no. 5, Counsel, Harsh oorjani a/w Grishima Mahatre appeared for the Respondent no. 7 and Counsel, Rajat Malu a/w Rahul Totala appeared for the Respondent no. 8. It has been pointed out that reply on behalf of the Respondent nos. 5, 7 and 8 has been filed, no reply has been filed on behalf of the Respondent nos. 1 to 4 and 6 despite last opportunity was granted vide order dated 13.03.2024.

In these circumstances, right to file reply on behalf of the Respondent nos. 1 to 4 and 6 stands forfeited. List this matter for further consideration on **19.06.2024**.

IA 1289 of 2022:- Counsel, Rohan Agarwal a/w Pawan Kulkarni appeared for the Liquidator/Applicant and Counsel, Rutuja Bankar appeared for the Respondent nos. 1 and 2. Counsel appearing for the Respondent nos. 1 and 2 seeks time to file reply. Let reply, if any, on behalf of the Respondent nos. 1 and 2 be filed within a period of two weeks from today, by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **15.05.2024**.

IA 2631 of 2022:- Counsel, Rohan Agarwal a/w Pawan Kulkarni appeared for the Applicant. It has been pointed out that pleadings in the present Application is complete. List this matter for final hearing on **19.06.2024**.

IA 2513 of 2022:- Counsel, Sukand Kulkarni appeared for the Applicant through VC and Counsel, Rohan Agarwal appeared for the Respondent/Liquidator. By consent of the parties, list this matter on **04.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)